

[English]

**Separate Identity of Sansi Scheduled Caste**

6997. SHRI HET RAM: Will the Minister of WELFARE be pleased to state:

(a) whether the Sansi Scheduled Tribe has been included in the list of Scheduled Castes in the States of Haryana and Punjab though their way of life is different from that of Scheduled Castes;

(b) if so, whether Government propose to amend the Constitution for their separate identity as Scheduled Tribe;

(c) if so, the steps taken by Government in this direction; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) No, Sir.

(b) and (c). Does not arise.

(d) As per the Constitution (Scheduled Castes) Order, 1950 amended from time to time, Sansi community stands included in the list of Scheduled Castes in Haryana and Punjab as they fulfil the criteria for the inclusion of any community in the list of Scheduled Castes.

**Backlog of Reserved Vacancies for Scheduled Castes in Punjab**

6998. BABA SUCHA SINGH: Will the Minister of WELFARE be pleased to state:

(a) the details of backlog of vacancies reserved for Scheduled Castes in Punjab Government Departments/Offices, autonomous bodies under the Government of Punjab;

(b) the steps taken by Government during the last three years to clear this backlog; and

(c) the approximate time when this backlog is expected to be cleared?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) to (c). The information is being collected from the Government of Punjab and will be laid on the table of the House in due course.

[Translation]

**Atrocities Against Harijans**

6999. SHRI RESHAM LAL JANGDE: Will the Minister of WELFARE be pleased to state:

(a) the State-wise number of complaints regarding atrocities on Harijans lodged with police from December, 1989 to March, 1990 and from January, 1989 to November 1989 and the number out of these in which inquiries have been conducted;

(b) the number of complaints received regarding murder, dacoity, loot; kidnapping, rape, land grabbing and forcible eviction from their lands or houses; and

(c) the number of Harijans to whom assistance has been provided in cash or kind in the above cases?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) and (b). Details regarding the number of complaints on atrocities lodged with the police are not available. The information on the number of cases registered with the police during the year 1989 (January to December, 89) both State-wise and crime-wise are given in the Statement below. Similar information for the period January to March 1990 is being collected.